

**In The Central Administrative Tribunal,
Jaipur Bench, Jaipur**

OA./TA/MP. No...../199

Hari Mohan Versus V.O.I.

| Date of Order | Orders |
|-----------------|---------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| <u>12.12.94</u> | <p>RA 61/94 and MA 619/94 (IN OA no. 564/87)</p> <p>Mr. Mahendra Shah - Counsel for the applicant. Mr. U.D. Sharma - Counsel for the respondents.</p> <p>Heard. the learned counsel for the parties.</p> <p>The Review Application as well as MA are accepted. The document# may be taken on record. The respondents are directed to file additional reply in the light of this document. The OA will be heard on merits. The order dated 15.7.94 is recalled. Put up on 17.2.95.</p> <p style="text-align: center;"><u>Sd/-</u> (O.P. SHARMA) MEMBER(A)</p> <p style="text-align: right;"><u>Sd/-</u> (D.L. MEHTA) Vice-Chairman</p> |